

**HIGH COURT OF SIKKIM**  
**G ANGTOK**

No. 08/HCS

Dated: 26.8.22

**NOTIFICATION**

Hon'ble the Chief Justice has been pleased to constitute "Recruitment Committee" for the recruitment of candidates in the cadre of Sikkim Judicial Service for the year, 2022 comprising of the following :

1. Hon'ble Mr. Justice Bhaskar Raj Pradhan, - Chairman  
Judge, High Court of Sikkim
2. Registrar General, - Member  
High Court of Sikkim
3. Registrar (Judicial Service) and Officer on Special - Member  
Duty to the Hon'ble, the Chief Justice
4. Registrar, High Court of Sikkim - Member Secretary

**Note: This supersedes all previous Notifications.**

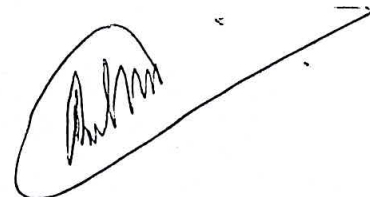
By Order.

Sd/-

**CENTRAL PROJECT COORDINATOR  
E-COURTS PROJECT**

Memo No. : 4721-26/MS  
Date: 26.8.22  
Copy to:-

1. The Registrar General, High Court of Sikkim.
2. Registrar (Judicial Service) and Officer on Special Duty to the Hon'ble, the Chief Justice.
3. The Registrar, High Court of Sikkim, Gangtok.
4. The Add. Registrar-cum-PPS to the Hon'ble, the Chief Justice, High Court of Sikkim for his Lordship's kind information.
5. The Add. Registrar-cum-PPS to the Hon'ble Judge, High Court of Sikkim for her Ladyship's kind information.
6. The Deputy Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim for his Lordship's kind information.
7. Guard file &
8. File.



**CENTRAL PROJECT COORDINATOR  
E-COURTS PROJECT**